

NOTICE


In partial modification of the notice dated 9th December 2019, it is hereby notified for the information of the Advocates, litigants and parties appearing in person that with effect from **23rd January 2020** :

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The specially constituted Division Bench comprising of the **Hon'ble Shri Justice Dama Sheshadri Naidu** and the **Hon'ble Kum. Justice Nutan D. Sardesai** will take up the matters notified on the Board **on every Thursday at 2.30 p.m.** in Court Hall No.3, instead of every Friday.

By Order

**High Court of Bombay at
Panaji, Goa.
Date : 17th January 2020**


**(Kiran A. Bagi)
Registrar (Judicial)**